THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SMT. KRISHNA SAHI): (a) A statement is attached (See below).

(b) Price increases are made by Maruti Udyog Limited on considerations of cost, market and other commercial factors.

## Statement

Excise duty cuts granted in the 1993-94 Budget were passed on in full to the customers. Changes i. ex-factory prices during the current year are : (Ei ness in Domess)

(7.1	0103	ΙЩ	Kubees)
w.e.f. 2.9.93			w.e.f. 2.94

Model						w.c.f. 1,1,93	w.e.f. 1.3.93	w.e.f. 2.9.93	w.e.f. 1,2,94
M 800 Std .					•	1,57,901	1,42,633	1,47,933	No change
M 800 Ac .						1,85,499	1,67,552	1,77,021	No change
Omni (FR) .						1,45,169	1,31,132	1,39,459>*	No change
Gypsy (SΓ).						2,31,350	2,03,718	2.23.732E	
M 1000 Std						3,21,232	2,93,143	2.97.5))	3,75,907
M 1000 Ac .						3,50,674	3.16.765	3,24,123	3,32,530
Zen							•	2,80,650	No Change
Note : Prices	are ro	unded	oif t	o the	ncare	st rupee.		_,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,	

\*w.e.f. 15-7-93. \*\*w.e.f. 1-10-93.

The volume of the Maruti 800 and Omni is about 85 per cent of the total production. Prices of these vehicles as well as the Maruti 1000 are lower now than in the beginning of

## Proposals approved for foreign direct investment

3148. SHRI N. E. BALARAM: SHRI CHATURANAN MISHRA: Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that Government have approved a number of foreign direct investment (FDI) proposals during the year 1993; and
- (b) if so, ihe details of these FDI proposals alongwith the names of the countries and companies, names of the projects approved and the total proposed investment in wach of these projects?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SMT. KRISHNA SAHI): (a) and (b) Yes, Sir. During "he year 1993, 785 proposals involving foreign direct investment of Rs. 8859.33 crores have been approved.

Details of these proposals cleared viz. name of the Indian Company, name of the foreign collaborator and the country to which it belongr, item of manufacture in each proposal are published by the Indian Investment Centre as a supplement to their Monthly Newsletter and copies

of ihese are regularly supplied to the Parliament Liberary.

## Performance of BHEL

3149. SHRI AHMED MOHMED BHAI PATEL: Will the PRIME MINISTER be pleased to state:

- (a) whether BHEL which was the frontline company to the power equipment sec tor, has found side-lined in the in ernational competition.
- (b) if so, whether the BHEL manage ment has ponied has pointed out that based on firm orders its capacity utilisa tion has been around 50 per cent in 1994-95:
- (c) whether the BHEL authorities have commented that this lop sided attitude of Government has caused set back to development;
- (d) whether in 1991-92 the centre have provided orders for 5,295 MW of thermal and 2,740 MW of hydel power;
- (e) if so, whether during the years 1993-94 and 1994-95 no order has been placed to the BHEL so far;
- (f) if so, what are the main reasons for this set back to the BHEL; and
- (g) what are the efforts that are being made by Government to help the BHEL improve power capacity?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SMT.

KRISHNA SAHI): (a) No, Sir. BHEL is not side-lined in (he international competition in the Power Equipment Sector. In fact, its performance has been quite good as it has won more than 85 per cent of the International compelitive bids in. India for Thermal & Hydro Power Generating Equipments.

- (b) BHEL has informed that its capa city utilisation in 1994-95 will also remain around 50 per cent.
  - (c) No, Sir.
- (d) and (e) The orders received by BHEL in the country for Thermal & Hydro Power Generating Equipment during 1991-92, 1992-93 & 1993-94 are under:—

Orders received by BHEL in MW'

		1991-92 1992-93 1993-94 (Upto Feb. '94)					
Thermal			٠. `	750	920		
Hy dro	•	•	. 105	520	250		
Total :705		1270		1170			

- (f) The main reason for the inadequate inflow of orders for Power Generating Equipment is paucity of investible funds with the Utilities.
- (g) BHEL is making efforts to bag more orders in the following areas:—
  - (1) Diversification into new product areas where BHEL's existing infrastruc. ture could be gainfully utilised. It has already introduced products like Gas Turbines, AC Locos etc Some new

products like Circulating Fluidised Bed Boilers, Simulators, Wind Electric Generator etc. are in the process of introduction.

- (2) Exploring the possibility of providing financial support to power projects on selective basis.
  - (3) Enter into joint ventures.

## Business set up by MNCs

3150. SHRI SHIV PRATAP MISHRA; Will tha PRIME MINISTER be pleased to state:

- (a) the details of multinational companies that have set up "heir business in different States, State-wise; and
- (b) the terms and conditions settled with the State Governments?

TH9 MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SMT. KRISHNA SAHI: (a) and (b) Since August 1991, 30 foreign companies have been permitted to set up wholly owned sub:idiaries/industries in India till December, 1993. The names of these foreign companies and the States where the projects are proposed to be set up are given in attached statement. (See below)

These proposals have been cleared in terms of the New Industrial Policy, 1991. For obtaining requisite infraitructuret fa-cili'ies for implementing the project, the companies have to follow the prescribed policy and procedure prevalent in the respective States,